

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/1290 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the ^{10th} ~~February~~ ^{March}, 2025

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 696, dtd. 27.02.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave w.e.f. 17.03.2025 to 21.03.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 13.03.2025 till the morning of 24.03.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/ 1291 /A, dated , 10-03-2025

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)